

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1730
ANSWERED ON 10/02/2026**

SAANSAD ADARSH GRAM YOJANA

1730. Thiru Dr. S Jagathratchakan:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of villages adopted under Saansad Adarsh Gram Yojana (SAGY) in each phase (Phase I, II, and III), State and year-wise;**
- (b) whether all elected representatives have adopted villages under the scheme;**
- (c) if not, the reasons furnished by elected representatives or identified by the Government for non-participation;**
- (d) the details of the financial allocations and actual expenditure incurred under SAGY since its inception, along with the sources of funding for developmental works in the adopted villages; and**
- (e) out of the total adopted villages, the details of villages that have achieved the standards and objectives set by the scheme and those failed to achieve these objectives?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): A total of 1440 Gram Panchayats/Villages were adopted under Saansad Adarsh Gram Yojana (SAGY) during Phase-I (2014-2016), Phase-II (2016-2018) and Phase-III (2018-2019). State-wise and year-wise data is attached in Annexure-1.

(b)&(c): No. It transpired from review studies and reports that some of the MPs hesitated to adopt Gram Panchayats under SAGY due to lack of dedicated funding and problems being experienced during convergence of resources.

(d): SAGY is a 100% convergence based scheme without allocation of any funds for developmental projects undertaken under the scheme. Resources for SAGY projects are mobilized from the funds available under Central & State Government Schemes,

Member of Parliament Local Area Development Scheme (MPLADS) & Member of Legislative Assembly Development Fund (MLALAD) & CSR fund.

(e): The Gram Panchayats adopted under SAGY prepare Village Development Plans (VDP) through a participatory process under the guidance of Hon'ble Members of Parliament to achieve holistic progress of the village through convergence of resources. A total of 924 Gram Panchayats adopted during Phase-I, II & III has completed 100% saturation of the activities planned under VDPs.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1730 to be answered on 10.02.2026.

State-wise and year-wise data of GPs adopted under SAGY in Phase I, II & III

S.No	State / UT	GPs Identified under SAGY			Total
		Phase-I	Phase-II	Phase-III	
		(2014-2016)	(2016-2018)	(2018-2019)	
1	Andaman And Nicobar Islands	1	1	1	3
2	Andhra Pradesh	32	19	15	66
3	Arunachal Pradesh	3	1	1	5
4	Assam	21	7	2	30
5	Bihar	53	13	6	72
6	Chandigarh	1	1	0	2
7	Chhattisgarh	16	16	11	43
8	Delhi	4	0	0	4
9	Goa	3	1	0	4
10	Gujarat	37	29	9	75
11	Haryana	15	11	7	33
12	Himachal Pradesh	7	5	3	15
13	Jammu And Kashmir	9	5	0	14
14	Jharkhand	20	19	13	52
15	Karnataka	39	17	2	58
16	Kerala	31	29	23	83
17	Ladakh	1	0	0	1
18	Lakshadweep	1	0	0	1
19	Madhya Pradesh	37	16	10	63
20	Maharashtra	70	46	13	129
21	Manipur	3	4	5	12
22	Meghalaya	4	2	0	6
23	Mizoram	2	2	1	5
24	Nagaland	2	1	1	4
25	Odisha	28	12	7	47
26	Puducherry	2	0	0	2
27	Punjab	20	4	1	25
28	Rajasthan	34	31	17	82

29	Sikkim	2	2	2	6
30	Tamil Nadu	58	55	45	158
31	Telangana	22	14	9	45
32	Tripura	3	0	0	3
33	UT of Dadra and Nagar Haveli and Daman and Diu	1	0	0	1
34	Uttar Pradesh	104	99	69	272
35	Uttarakhand	7	6	3	16
36	West Bengal	3	0	0	3
	Grand Total	696	468	276	1440
